

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2

Date : 29th May, 2019
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR DIRECTION			
1.	Original Application No. 449/2019 (Earlier O.A.No.332/2017)	Tejinder Kumar Jolly & Anr. Vs. State of Uttarakhand & Ors.	Mr. V. K. Shukla, Adv. for Applicant Mr. Rahul Verma, AAG for Uttarakhand Mr. Mukesh Verma, Adv. for UEPPCB Mr. Raj Kumar, Adv. for CPCB
FOR ADMISSION			
2.	M. A. No. 105/2019 IN Original Application No. 235/2017	Vipas Pandit Vs. Union of India & Ors.	Mr. Attin Shankar Rastogi, Adv. for Applicant
3.	M. A. No. 155/2019 IN Original Application No. 431/2015	Manoj Kumar Mishra & Anr. Vs. Union of India & Ors.	Mr. Amit Anand Tiwari, Adv. for Respondent No. 3
4.	I.A. No. 346/2019 & I.A. No. 366/2019 IN Original Application No. 229/2013	Giriraj Parikrama Sanrakshan Sansthan & Ors. Vs. Department of Environment & Forests & Ors.	Mr. Amit Tiwari, Adv. for State of UP
AFTER NOTICE			
5.	Appeal No. 07/2019 (I.A. No. 275/2019 & I.A. No. 276/2019)	Dr. Vijay Verma Vs. Ministry of Environment, Forests & Climate Change & Ors.	Mr. Rahul Shukla, Adv. for Appellant Dr. Vijendra Singh Mahndryan, Adv. for UKFC Mr. Rahul Verma, AAG for State of Uttarakhand Mr. Mukesh Verma, Adv. for UEPPCB Mr. Ishwar Singh, Adv. for NMCG Mr. Mukul Singh & Mr. Attin Shankar Rastogi, Adv. for MoEF & CC Mr. Raj Kumar, Adv. for CPCB
6.	Original Application No. 68/2019	Anchalik Paribesh Surakhya Sangh Vs. Ministry of Environment & Forests & Ors.	Dr. Kedar Nath Tripathy, Adv. for Applicant Mr. Rahul Pratap, Adv. for MoEF Mr. Rajkumar, Adv. for CPCB Mr. M. Paikaray & Mr. A. K. Panda, Adv. for R-3 Mr. Prasanto Ch. Sen & Mr. Sanjeeb Panigrahi, Adv. for R-6
FOR COMPLETION OF PLEADINGS			
7.	Appeal No. 112/2018 (M.A. No. 1017/2018 & M.A. No. 1018/2018)	University of Delhi Vs. Ministry of Environment Forest and Climate Change & Ors.	Mr. Raj Panjwani, Sr. Adv. with Mr. Anurag Ojha, Adv. for Applicant Mr. Rahul Pratap, Adv. for MoEF Mr. Sanjeev Ralli, Adv. for R-2 Mr. Sudipta Sircar, Adv. for R-3 Mr. Brij Bhushan Gupta, Sr. Adv. for R-4

			Ms. Puja Kalara, Adv. for R-6 Mr. Dhiraj Philip, Adv. for R-7 Ms. Sakshi Popli, Adv. for DJB Mr. Febin M. Varghese, Adv. for R-9 Mr. Rajkumar, Adv. for CPCB Mr. Jai Sahai Endlaw, Adv. Mr. A. K. Prasad, Adv. for R-11 Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA Mr. Ajay Jain, Adv. for GNCTD Mr. A.D.N. Rao, Adv. for DMRC Mr. Dinesh Jindal, LO for DPCC
8.	Original Application No. 389/2019	Jan Kalyan Sewa Trust Vs. State of Uttar Pradesh & Ors.	Mr. Sanjay Upadhyay & Eisha Krishn, Adv. for Applicant Mr. Thakur Sumit, Adv. for R-4 Dr. Sandeep Singh, Adv. for State of UP
FOR HEARING			
9.	Appeal No. 230/2018 (M.A. No.1413/2018 & M.A. No.1414/2018)	Triumph Realty Pvt. Ltd. Vs. Goa Coastal Zone Management Authority & Anr.	Ms. Vanita Bhargava, Adv. for Applicant Mr. Atmaram N. S. Nadkarni, ASG & Ms. Mayuri Nayyar Chawla, Adv. for State of Goa Mr. Shantanu Sagar, Adv. for R-2 Mr. Anuj Sarma, Adv. Mr. Sarthak Maggon, Adv.
10.	Original Application No. 428/2018	Joginder & Ors. Vs. State of Haryana & Ors.	Ms. Preeti Singh, Adv. for Applicants Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 to 3 Mr. Atul Dewan, Adv. for R-4 & 5
CASE AT SR. NO. 11 WILL BE TAKEN-UP ON 12.07.2019 FOR HEARING			
11.	Original Application No. 436/2018	Rashtriya Manvadhikar Sanrakshan Parishad Vs. Union of India & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant Mr. Shlok Chandra, Adv. for R-1 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-3 to 8 Mr. Abhishek Maratha, Adv. for R-9 Mr. Balendu Shekhar, Adv. for CPCB

For orders, cause list and other information please visit our website: www.greentribunal.gov.in

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S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
IN CHAMBERS BY CIRCULATION			
1.	Review Application No. 37/2019 IN Execution Application No. 09/2016 IN O.A. No. 177/2013	Sushil Raghav Vs. State of Uttar Pradesh & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant

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